NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.138/BB/ 2017	-	For compliance of office objections raised by registry	252(3)	Chivaro Holdings Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

SOMY JAWB 9886067286

PETITIONER

PCS for petitioner is present. He again requested time for supplying the additional information called for by the Registry.

Time granted till 15.11.2017.

MEMBER (J)

MEMBER (T)